

Subject: **comments on NTO 2019 for cable services**
To: arvind@traf.gov.in, vk.agarwal@traf.gov.in

Date: 09/13/19 12:25 AM
From: Joshi Jagdish <jagdishjosh73@gmail.com>

Namaste sir,

I myself a entrepreneur doing cable TV business in metro city of Mumbai in the name shri siddhivinayk enterprises affiliated to siti GTPL and den as our Dpos. I would like to request you sir that a fine tuning is still needed in present NTO order , like the introduction of 15% cap on broadcasters alacarte and bouquet prices and transparency of agreements and discount deals between Dpos and broadcasters which is still missing. Also please safe guard revenue of cable operator to at least minimum of Rs 200 to 250, so that he can give a satisfactory quality of service to it's subscribers. A proper MIA is still not being done and only one sided electronic agreements are done on renewal portal by taking cable operators on ransom by major national DPOS , would request you please look in the matter at earliest. Finally would like to only say that you are only 2.1 km away from your goal of national interest NTO , so please make it a success.

Regards.